ITEM NO.801

COURT NO.11

SECTION X

## SUPREME COURT OF INDIA **RECORD OF PROCEEDINGS**

WRIT PETITION (CIVIL) Diary No(s). 35785/2025

ASSOCIATION FOR DEMOCRATIC REFORMS & ORS.

VERSUS

ELECTION COMMISSION OF INDIA

with

Diary No. 35823 of 2025 Diary No. 35867 of 2025 Diary No. 35875 of 2025 Diary No. 35927 of 2025 Diary No. 35905 of 2025 Diary No. 35936 of 2025

Date : 07-07-2025 These petitions were mentioned today.

HON'BLE MR. JUSTICE SUDHANSHU DHULIA CORAM : HON'BLE MR. JUSTICE JOYMALYA BAGCHI [PARTIAL COURT WORKING DAYS BENCH]

Mentioned by : Mr. Gopal Sankaranarayan, Sr. Adv. Mr. Prashant Bhushan, AOR Ms. Neha Rathi, Adv.

> Dr. Abhishek Manu Singhvi, Sr. Adv. Mr. Muhammad Ali Khan, Adv. Mr. Omar Hoda, Adv. Ms. Eesha Bakshi, Adv. Mr. Uday Bhatia, Adv. Mr. Arjun Sharma, Adv. Ms. Gurbani Bhatia, Adv. Mr. Kamran Khan, Adv. Mr. Usman Ghani Khan, AOR Mr. Amit Bhandari, Adv. Mr. Kapil Sibal, Sr. Adv. Ms. Fauzia Shakil, Adv. Ms. Aparajita Jamwal, Adv. Mr. Shoeb Alam, Sr. Adv. Mr. Ujjwal Singh, AOR Mr. Dev Sareen, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv. Ms. Neha Rathi, Adv.

Petitioner(s)

Respondent(s)

Ms. Palak Mathur, Adv.
Ms. Kajal Giri, Adv.
Mr. Amit Bhandari, Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Shahrukh Alam, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Shaz Khan, Adv.
Mr. Shantanu, Adv.
Mr. Shantanu, Adv.
Mr. Shadan Farasat, Sr. Adv.
Ms. Natasha Maheshwari, Adv.
Mr. Harshit Anand, Adv.
Mr. Yash S. Vijay, AOR
Mr. Shikhar Aggarwal, Adv.

UPON hearing the counsel the Court made the following O R D E R

Leave to file the petition(s) during Partial Court Working Days is granted, with an advance copy of the petition(s) to be given to the appropriate authorities.

List the petitions on 10.07.2025 [Thursday].

(JAYANT KUMAR ARORA) ASTT. REGISTRAR-cum-PS (RENU BALA GAMBHIR) ASSISTANT REGISTRAR